Public Announcement ("PA") under Regulation 15(1) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF HI-KLASS TRADING AND INVESTMENTS LIMITED

Open Offer **("Offer")** for acquisition upto 6,01,860 (Six Lakh One Thousand Eight Hundred and Sixty) equity shares of Rs. 10.00/- each from equity shareholders of Hi-Klass Trading and Investments Limited **("Target Company")**, a company registered under the Companies Act, 1956 and having its Registered Office at 12/B, Haji Habib Building, 2nd Floor, Dr. B. Ambedkar Road, Opposite Fire Brigade, Dadar (E), Mumbai 400014 by Mr. Arihant Hulash Bakliwal, and Mr. Deepak Sajjan Agarwal, **("the Acquirers").**

This Public Announcement **("PA" / "Public Announcement")** is being issued by Hem Securities Limited **("Manager to the Offer")** for and on behalf of the Acquirers to the equity shareholders of the Target Company **("Shareholders")** pursuant to and in compliance with Regulation 3(1) and 4 of the Securities and Exchange Board of India **(Substantial Acquisition of Shares and Takeovers)** Regulations, 2011 as amended and subsequent amendments thereto (the **"SEBI (SAST) Regulations**").

1. **Offer Details**

    1.1. **Offer Size:** The Acquirers hereby make this Offer to the Shareholders of the Target Company upto 6,01,860 (Six Lakh One Thousand Eight Hundred and Sixty) equity shares of Rs. 10.00/- each representing 30.00% ("**Offer Size")** of the present issued subscribed and paid- up equity share capital of the Target Company.

    1.2. **Offer Price/ Consideration:** The Offer Price is Rs. 8.20/- (Rupees Eight and Twenty Paise Only) per equity share of Rs. 10.00/- each.

    1.3. **Mode of Payment:** The Offer Price is payable in Cash.

    1.4. **Type of Offer**: This ***Offer*** is made by Acquirers in compliance of Regulations 3(1) and 4 of SEBI (SAST) Regulations, 2011.

2. **Transaction which has triggered the Open Offer obligations (Underlying Transaction)**

Details of underlying transaction						
Type of Transaction (direct/ ~~Indirect~~)	**Mode of Transaction (~~Agreement~~ / Allotment/ ~~Market Purchase~~)**	**Shares / Voting Rights acquired/~~proposed to be acquired~~**		**Total Consideration for shares/ VRs acquired (Amount in Rupees)**	**Mode of Payment (Cash/ securities)**	**Regulations which has triggered**
		Number	**% vis a vis total equity capital/ voting capital**			
Direct	Share Purchase Agreement dated Thursday, August 25, 2016	8,17,500	40.75 %	Rs. 16,35,000	Cash	3(1) and 4

3. **<u>Acquirer(s) / ~~PAC~~</u>**

Details	Acquirer 1	Acquirer 2	Total
Name of Acquirer(s) / ~~PAC(s)~~	Mr. Arihant Hulash Bakliwal	Mr. Deepak Sajjan Agarwal	-
Address	2/3, Justice Dwarkanath Road, Justice Court Building, Flat No.5B West Bengal-700020	Gopal Govindo Bhawan, Flat No. 206, 2nd Floor, 10, Dwarik Jungle Road, Hooghly Kolkata- 712232	-
Name(s) of persons in control/ promoters of Acquirer(s)/ PACs where Acquirer(s)/ ~~PACs~~ are companies	NA	NA	-
Name of the Group, if any, to which the Acquirer(s)/ ~~PACs~~ belongs to	NA	NA	NA
Pre transaction shareholding • Number • % of total equity capital	NIL NIL	NIL NIL	NIL NIL
Proposed shareholding after the acquisition of shares which triggered the Open Offer • Number • % of total equity capital	8,17,500 Equity Shares 40.75%		8,17,500 Equity Shares 40.75%
Any other interest in the TC	NIL	NIL	NIL

***Note:** *There are no person acting in concert(s) with the Acquirers and Acquirers are person acting in concert with each other for this Open Offer.*

4. **<u>Details of selling shareholders</u>**

Name	**Part of Promoter / Promoter Group (Yes/ No)**	**Details of shares/ voting rights held by the selling shareholders**			
		Pre Transaction		**Post Transaction**	
		Number	**%**	**Number**	**%**
Mr. Pravin Chopda	Yes	5,51,100	27.47	NIL	NIL
ST Jain (HUF)	Yes	2,21,300	11.03	NIL	NIL
Mr. Suresh Jain	Yes	25,100	1.25	NIL	NIL
Mr. Vimal Patangia	Yes	20,000	1.00	NIL	NIL

5. Target Company

Name	Hi-Klass Trading and Investments Limited (ISIN: INE302R01016)
Registered Office	12/B, Haji Habib Building, 2nd Floor, Dr. B. Ambedkar Road, Opposite Fire Brigade, Dadar (E), Mumbai 400014
Exchange where Listed*	Pune Stock Exchange Limited (PSE) Ahmedabad Stock Exchange Limited (ASE)

6. Other Details

6.1 Further details of the Offer shall be published on or before Thursday, September 01, 2016 in the Detailed Public Statement to be issued in terms of the proviso to Regulation 13(4) of the SEBI (SAST) Regulations which will be published as specified under Regulation 14(3) of the SEBI (SAST) Regulations.

6.2 The Acquirers undertake that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations and Acquirers have adequate financial resources to meet the Offer obligations under the SEBI (SAST) Regulations.

6.3 This Offer is not conditional upon any minimum level of acceptance as per Regulation 19(1) of the SEBI (SAST) Regulations and this Public Announcement is not being issued pursuant to a competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations.

6.4 The Acquirers accepts full responsibility for the information contained in this Public Announcement.

6.5 This PA is expected to be available on SEBI website i.e. *www.sebi.gov.in*

ISSUED BY MANAGER TO THE OFFER

FOR AND ON BEHALF OF THE ACQUIRERS

Mr. Arihant Hulash Bakliwal and Mr. Deepak Sajjan Agarwal

HEM SECURITIES LIMITED
SEBI Registration No.: INM000010981
14/15, Khatau Bldg., 1st Floor,
40, Bank Street, Fort, Mumbai-01
Tel No.: 022 4906 0000
Fax No.: 022 2262 5991
Email: ib@hemsecurities.com
Contact Person: Ms. Menka Jha

Place : Mumbai
Date : Thursday, August 25, 2016